

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर  
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES,"A" JAIPUR

श्री विक्रम सिंह यादव, लेखा सदस्य एवं डॉ. एस.सीतालक्ष्मी, न्यायिक सदस्य के समक्ष  
BEFORE: SHRI VIKRAM SINGH YADAV, AM & DR. S. SEETHALAKSHMI, JM

आयकर अपील सं./ITA. No. 300/JP/2020  
निर्धारण वर्ष/Assessment Years : 2015-16

Smt. Amita Garg 1, Near St. Stephen School, Pragati Nagar, Madanganj, Kishangarh-305801.	बनाम Vs.	Income Tax Officer, Ward-2, Kishangarh
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: AHSPG 6109K		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Shri S.L.Poddar (Adv.)  
राजस्व की ओर से / Revenue by : Ms. Monisha Choudhary (JCIT)

सुनवाई की तारीख / Date of Hearing : 04/05/2022  
उदघोषणा की तारीख / Date of Pronouncement : 05/05/2022

आदेश / ORDER

PER: DR. S. SEETHALAKSHMI, J.M.

This appeal by the assessee is directed against the order dated 12.06.2019 of the ld. CIT(A), Ajmer for the assessment year 2015-16.

2. At the time of hearing, the ld. AR for the assessee has submitted that the Bench that the assessee does not want to pursue the present appeal and requested to withdraw the same. The ld. AR for the assessee has also filed a letter dated 03.05.2022, whereby it is prayed that withdrawal of the appeal may be accepted and the appeal may be considered as withdrawn. The ld. DR has

raised no objection if the appeal of the assessee is dismissed as withdrawn. Accordingly, in view of the submission of ld. AR for the assessee as well as written request of letter dated 03.05.2022, the appeal of the assessee is dismissed as withdrawn.

In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 05/05/2022.

Sd/-

( विक्रम सिंह यादव )  
(Vikram Singh Yadav)  
लेखा सदस्य / Accountant Member

Sd/-

(एस.सीतालक्ष्मी)  
(Dr. S. Seethalashmi)  
न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur

दिनांक / Dated:- 05/05/2022.

**\*Santosh**

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Smt. Amita Garg, Kishangarh.
2. प्रत्यर्थी / The Respondent- ITO, Ward-2, Kishangarh.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File { ITA No. 300/JP/2020 }

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar